

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH, (COURT-II)**

**Item No. 108**  
**124(ND)14**

**IN THE MATTER OF:**

|                                    |     |                             |
|------------------------------------|-----|-----------------------------|
| <b>Jasmohan Singh &amp; Ors.</b>   | ... | <b>Applicant/Petitioner</b> |
| <b>Versus</b>                      |     |                             |
| <b>M/s. Walco Engineering Ltd.</b> | ... | <b>Respondent</b>           |

**Under Section: 397/398**

**Order delivered on 09.03.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA,  
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,  
HON'BLE MEMBER (T)**

**PRESENT:**

**ORDER**

**Renotify this case on 12.03.2021.**



**T.S. Singh  
(Court Officer)**